

**IN THE HIGH COURT OF NATIONAL GREEN TRIBUNAL****PRINCIPLA BENCH AT NEW DELHI****OA NO. 06/2012****IN EA NO. 05/2025**IN THE MATTER OF

NIZAMUDDIN WETS ASSOCIATION

.....Petitioners

VERSUS

UNION OF INDIA &amp; ORS.

. ...Respondents

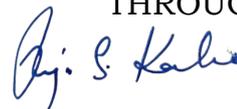
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NEW DELHI

DATED 18/08/2025

THROUGH



PUJA KALRA  
Standing Counsel MCD  
Chamber No. 430, Block-I,  
Delhi High Court, New DELHI.  
MOB:- 9312839323  
EMAIL:- [pujakalara09@gmail.com](mailto:pujakalara09@gmail.com)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

IN O.A. NO. 06 OF 2012

EA NO. 05 OF 2024

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION ... APPLICANT

VERSUS

UNION OF INDIA & ORS ... RESPONDENTS

**AFFIDAVIT ON BEHALF OF THE MUNICIPAL  
CORPORATION OF DELHI IN COMPLIANCE WITH THE  
ORDER DATED 07.07.2025.**

I, S.D Tomar, S/o Late Rajender Singh, presently working as Superintending Engineer-I, Central Zone, Municipal Corporation of Delhi, having my office at Zonal Office Building, Lajpat Nagar, New Delhi – 110024, do hereby solemnly affirm and state as under:

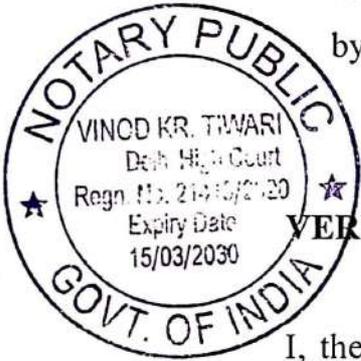
1. That this affidavit is being filed in compliance with the directions of the Hon'ble Tribunal contained in the order dated 07.07.2025 in the above captioned matter, relating to the Defence Colony Drain.
2. That in continuation of earlier report, it is submitted that the entire 1300 meter covered stretch of the Defence Colony Drain has been opened in segments and de-silted completely. The silt has been fully lifted and removed from the site. The photographs depicting the completed de-silting work are annexed as **Annexure-A (Colly)**.



3. That the de-silted material is regularly transported to the Okhla Dump Site, a designated disposal site notified since 1996. During the months of June, July and August 2025, approximately 20,000 MT of silt has been transported. A bar chart showing month wise disposal is annexed as **Annexure-B**.
4. That samples of silt have been sent for laboratory testing to determine the scientific method for its final disposal. The first sample sent to National Test House, Ghaziabad on 01.07.2025 and report has been received on 14.08.2025. The second sample for heavy metal analysis collected and to be sent to Shriram Institute of Industrial Research, Delhi. Upon receipt of test results, disposal will be carried out as per recommended methodology, ensuring that silt is kept away from water bodies, agriculture land and ecologically sensitive areas. The test report received from NTH, Ghaziabad is annexed as **Annexure – C**.
5. That as per the Hon'ble Tribunal's directions, wire-mesh gates will be installed at the upstream of Defence Colony Drain to prevent floating debris and solid waste, immediately after retreat of the monsoon season, tentatively after 15<sup>th</sup> September 2025, to avoid obstruction to water flow during heavy rains.
6. That all the longitudinal openings of the drain have been temporarily barricaded with MS angles and GI profile sheets for public safety. The permanent toe walls along both edges of the openings will be constructed to maintain structural integrity with restricted access. The photographs of barricading/enclosures are annexed as **Annexure-D**.



- 7. That the existing shafts/ramps being used for machinery movement shall remain operational until the conclusion of de-silting work. Thereafter, each shaft shall be secured with mild steel (MS) or Fiber Sheet gates to prevent unauthorized access while maintaining utility for future maintenance.
- 8. That the foul odour emanating from the Defence Colony Drain is primarily due to untreated sewage being discharged into the storm water drain, which is intended only for rainwater. The said odour, caused by sewerage gases arising from the drain, is being experienced by the residents of the surrounding area.



**VERIFICATION**

[Signature]  
**DEPONENT**

I, the deponent above named, do hereby verify that the contents of the foregoing affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

**18 AUG 2025**

Verified at New Delhi on this \_\_\_ day of August, 2025.

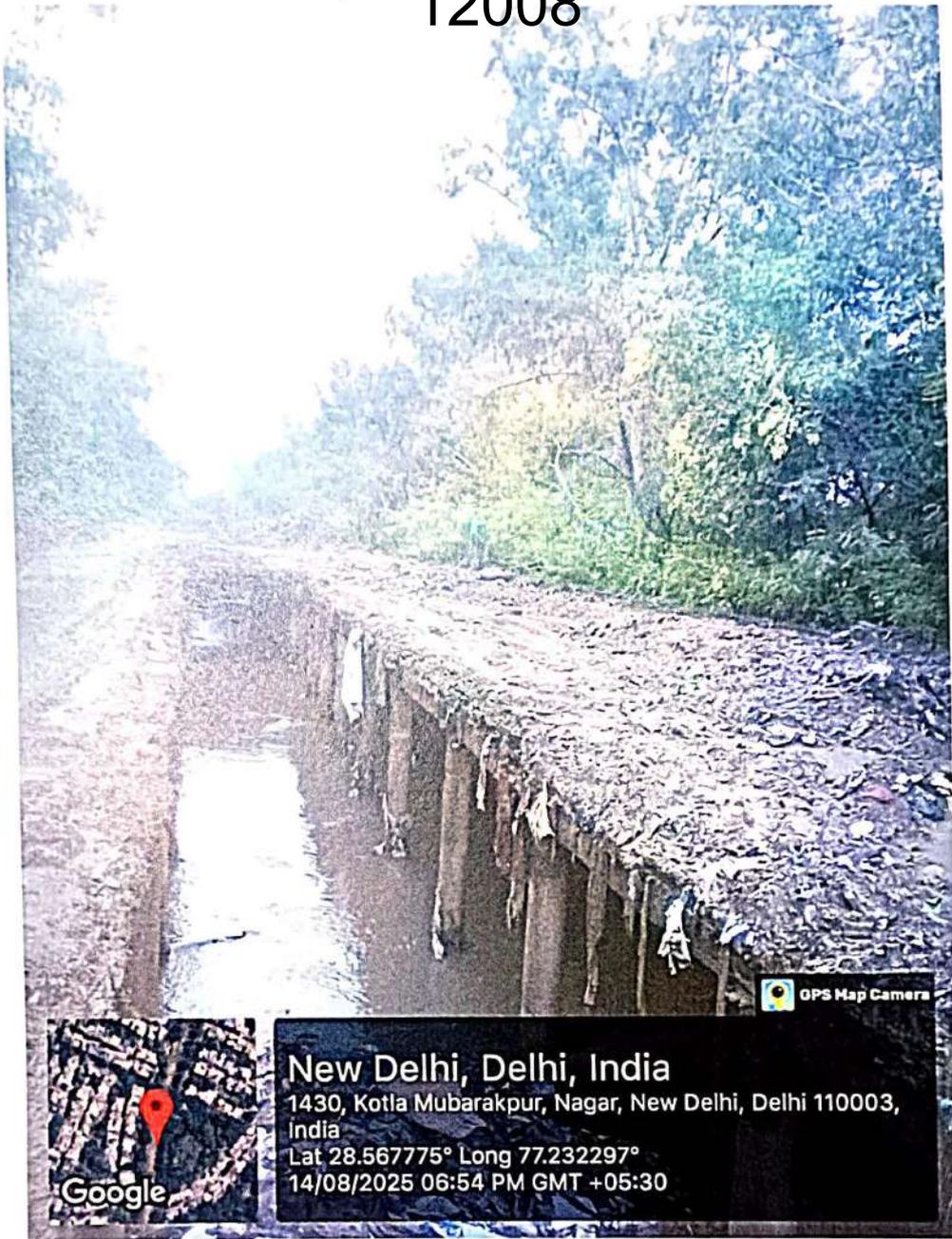
[Signature]  
 I identify the Deponent who has signed but  
 thumb impression in my presence

[Signature]  
**DEPONENT**

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE  
 DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO  
 UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

[Signature] Delhi: 130  
 IDENTIFY THE EXECUTANT, DEPONENT WHO HAS  
 SIGNED IN MY PRESENCE  
 VINOD KUMAR TIWARI, Advocate, Reg. No. 21476/2020  
 NOTARY PUBLIC (NEW DELHI)

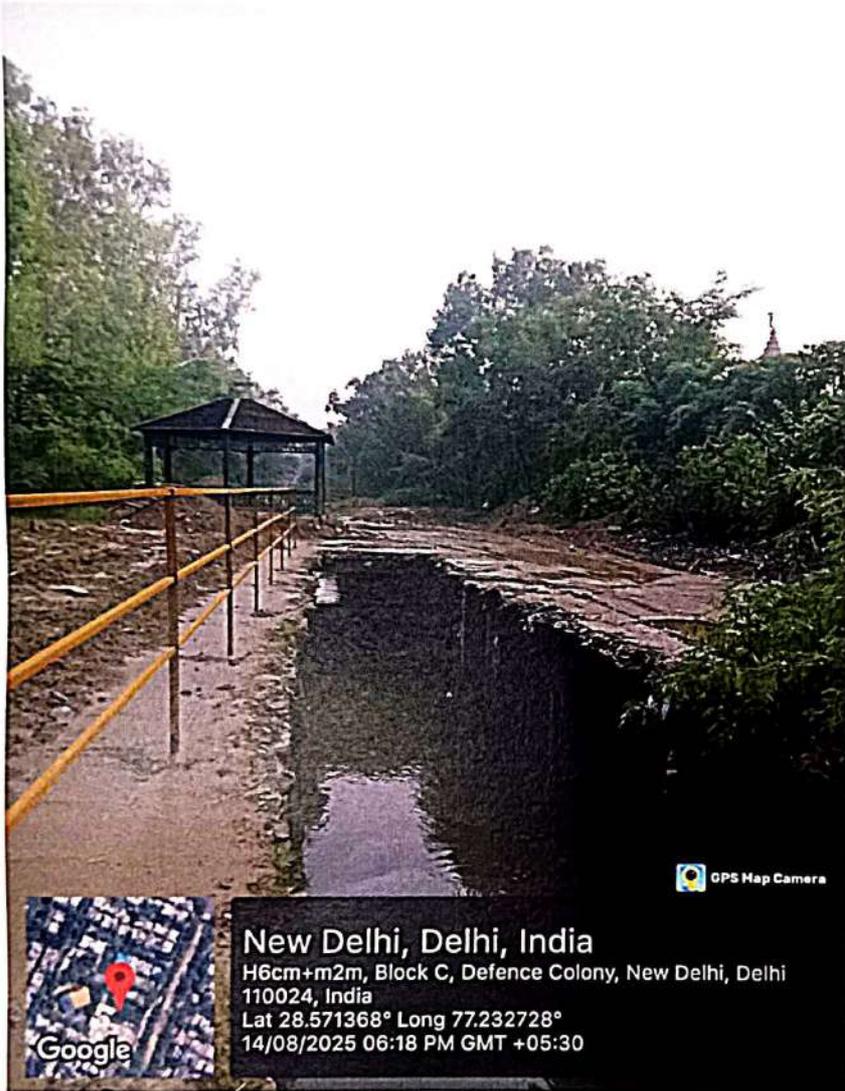
**18 AUG 2025**



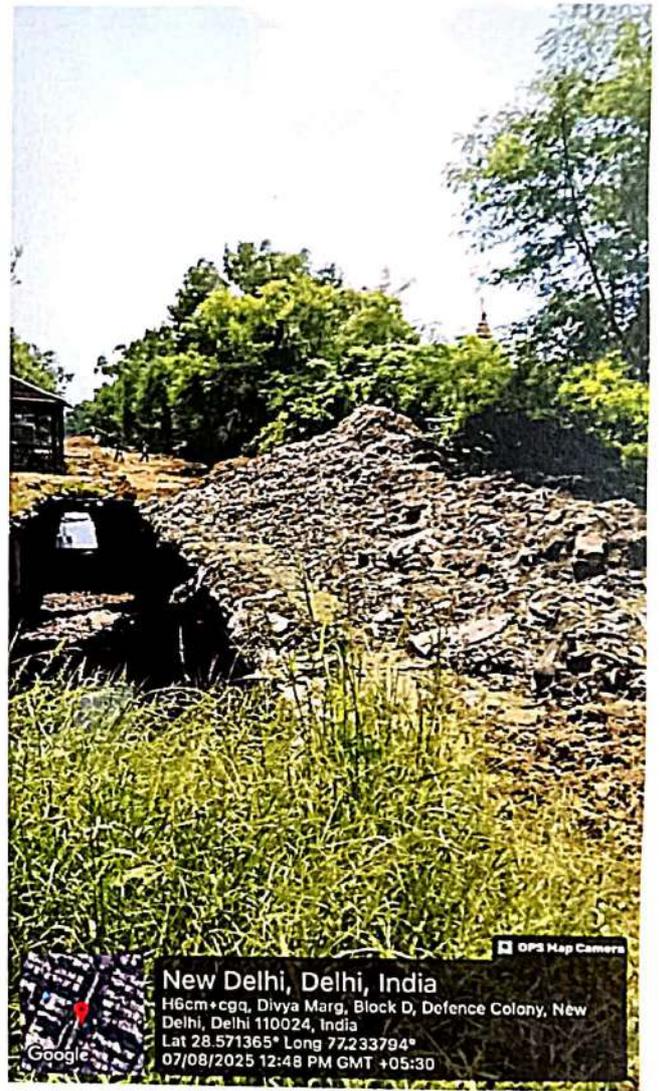
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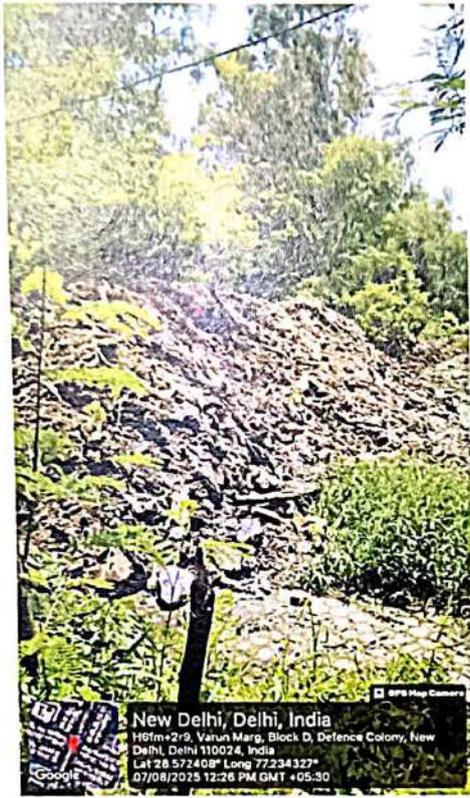
Before



After



Before



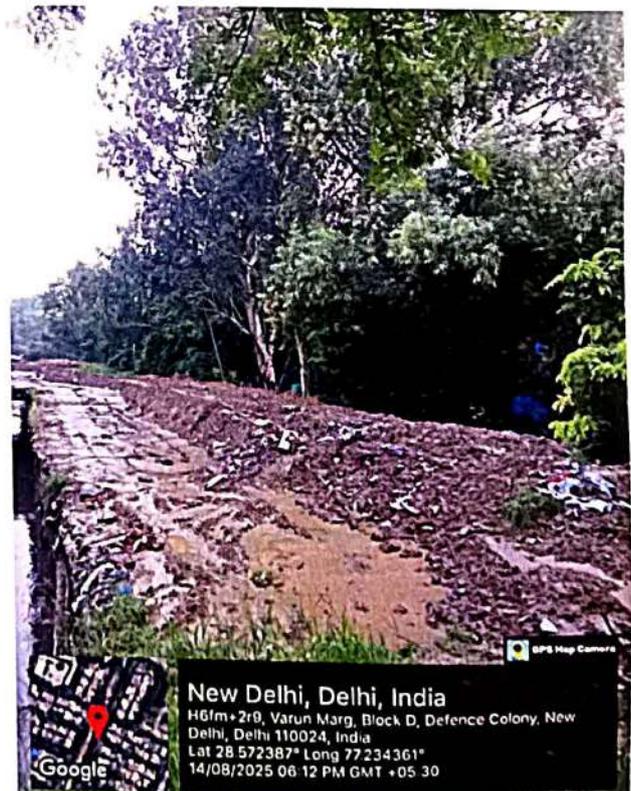
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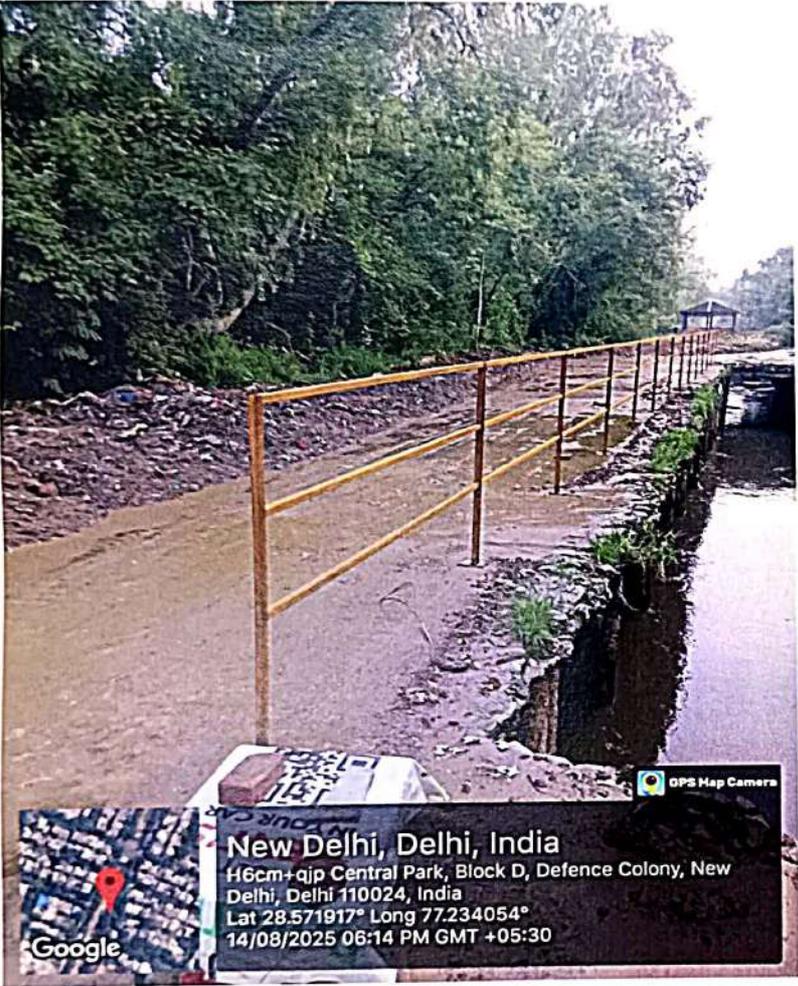
Before



After



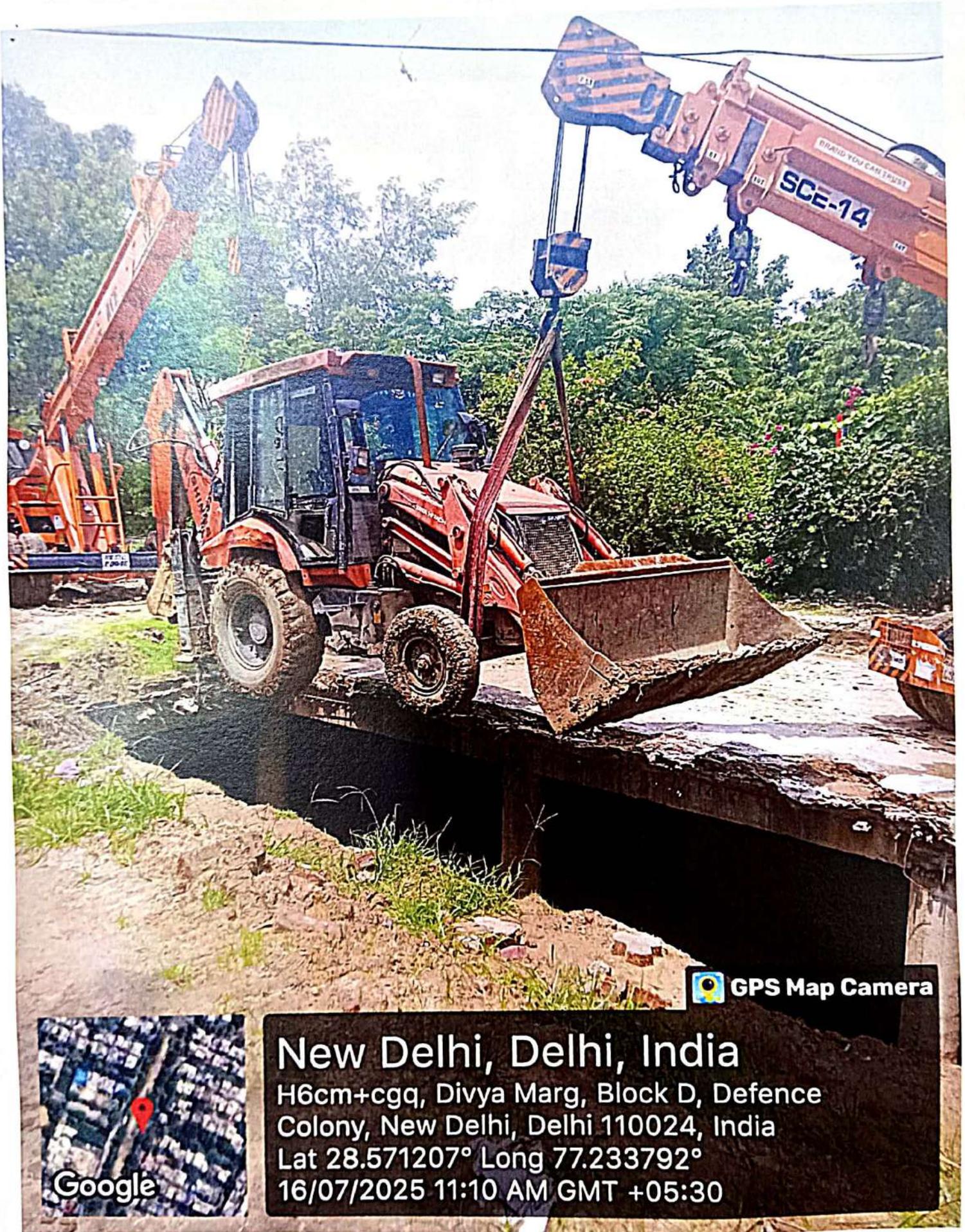
After



After



Before



 **GPS Map Camera**



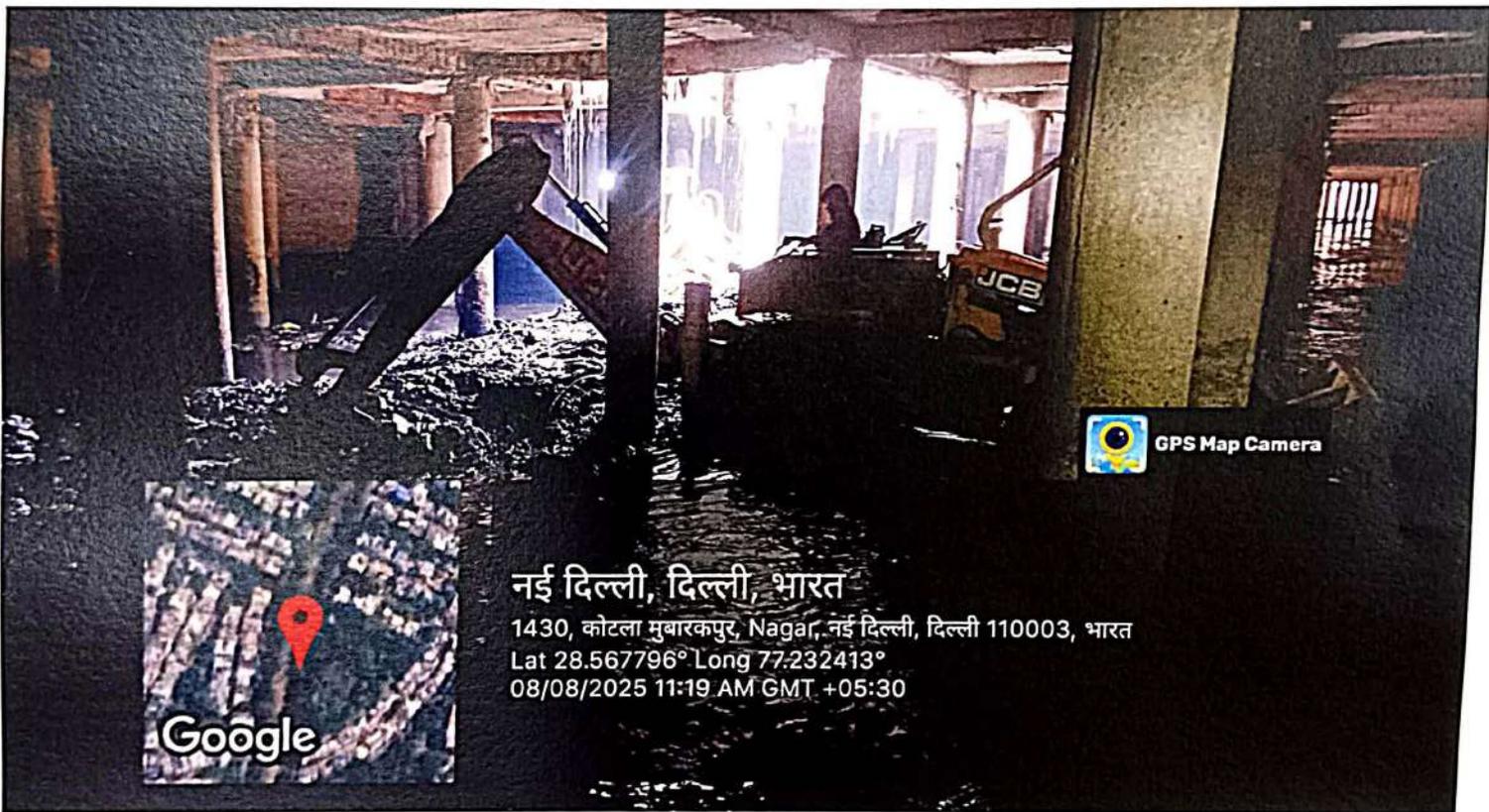
**Google**

## New Delhi, Delhi, India

H6cm+cgq, Divya Marg, Block D, Defence Colony, New Delhi, Delhi 110024, India

Lat 28.571207° Long 77.233792°

16/07/2025 11:10 AM GMT +05:30

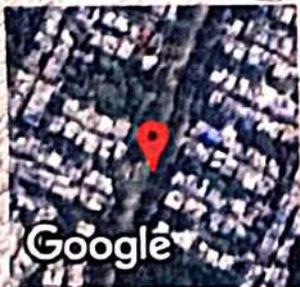


नई दिल्ली, दिल्ली, भारत  
1430, कोटला मुबारकपुर, Nagar, नई दिल्ली, दिल्ली 110003, भारत  
Lat 28.567796° Long 77.232413°  
08/08/2025 11:19 AM GMT +05:30

GPS Map Camera



GPS Map Camera



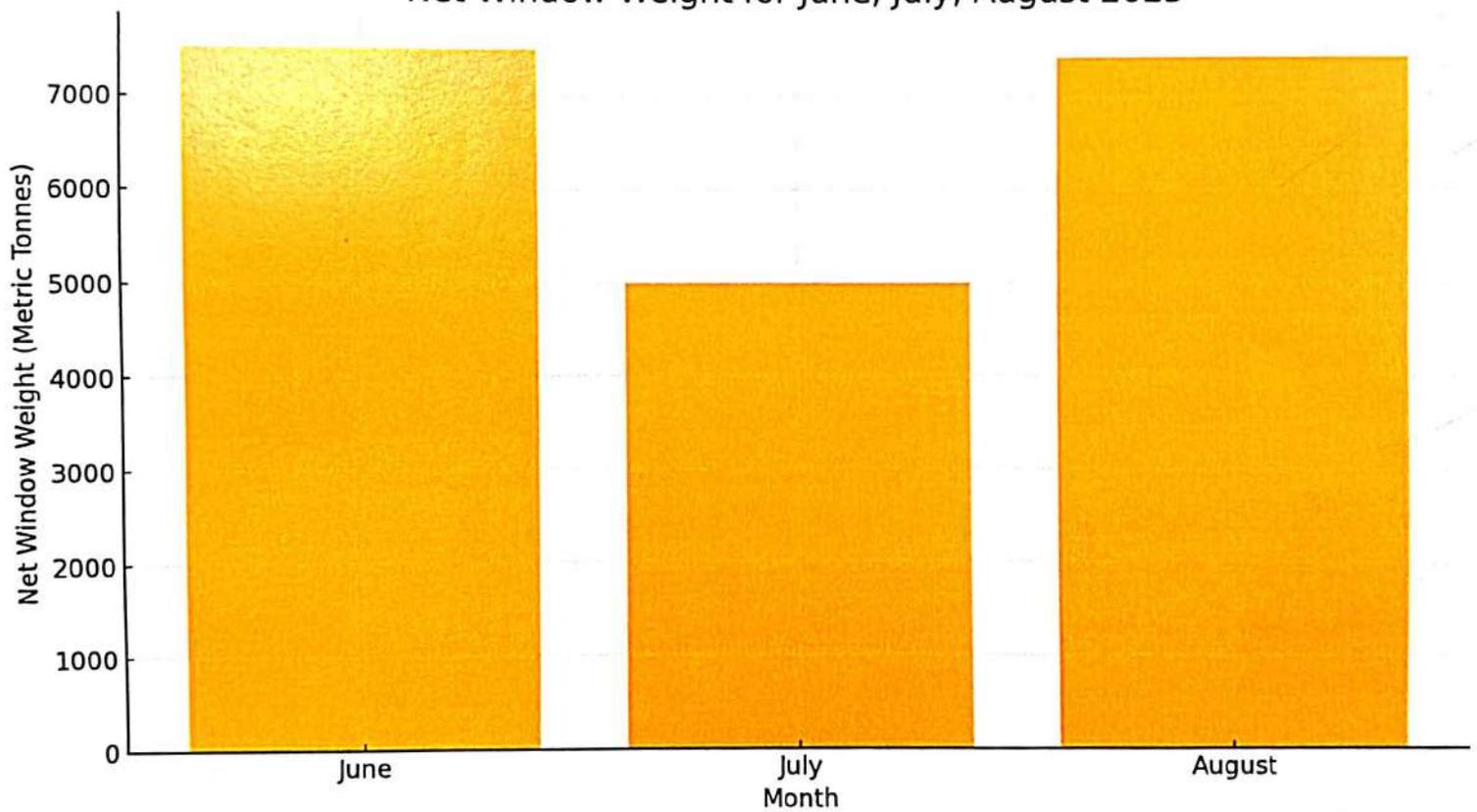
New Delhi, Delhi, India

340, Block C, Defence Colony, New Delhi, Delhi 110024, India

Lat 28.568941° Long 77.232757°

06/08/2025 11:07 AM GMT +05:30

Net Window Weight for June, July, August 2025



SNo.	Month	Total Silt Transported (MT)
1.	June, 2025	7498.55
2.	July, 2025	4997.56
3.	August, 2025	7418.67

Total = 19,914 MT

ANNEXURE - C



भारत सरकार Government of India  
राष्ट्रीय परीक्षण शाला (उ.क्ष.)  
National Test House (NR), Ghaziabad  
कमला नेहरू नगर, गाज़ियाबाद, उत्तर प्रदेश - 201002  
Kamla Nehru Nagar, Ghaziabad, Uttar Pradesh - 201002



Section Certificate No. : 25CHE4DAN\_1

CUSTOMER SPEC SILT

## PART B. SUPPLEMENTARY INFORMATION

1.	नमूना लेने की प्रक्रिया का संदर्भ, जहां लागू हो। Reference to sampling procedure, wherever applicable.	Not Applicable
2.	परीक्षण रिपोर्ट से संबंधित मापन एवं परिमाण प्रमि हेतु सहायक प्रलेख जैसे ग्राफ, तालिका, चित्र और / अथवा फोटोग्राफ, यदि कोई हो। Supporting documents for the measurements taken and results derived like graphs, table sketches and or photographs as appropriate to test certificate, if any.	Not Applicable
3.	सम्बद्ध मानक / कार्य निर्देशों में निर्धारित परीक्षण पद्धति से विचलन, यदि कोई हो। Deviation from the test methods as prescribed in relevant ISS/Work instruction, if any.	Not Applicable
4.	परीक्षण सामग्री की पहचान/identification of Test item	Silt
5.	व्यावृत्त की प्राणाली की पहचान/Method(s) used for Test	IS:3025 & IS:4032
6.	नमूना प्रक्रिया जहां प्रासंगिक हो/Sampling Procedure where relevant	NA
7.	पर्यावरण की स्थिति/Environmental Conditions	Ambient
8.	उपयोग किए जाने वाले प्रमुख मानक/उपकरण/Major Standards/Equipments used	pH Meter, Muffle furnace & conductivity meter
9.	कैलिब्रेशन स्थल/Site of Calibration	--
10.	मापन का पता लगाने की क्षमता/Traceability of Measurement	--

BUDDH Prakash  
OIC Testing/Calibration Chemical (General, Standard, Metal, Oil Fuel)  
(Reviewed & Approved by)  
Signed on: 11 Aug, 2025 13:45 PM

This is a Computer Generated Report.

Validity unknown  
bprakash@nta.gov.in  
-(OIC  
Testing/Calibration)



भारत सरकार Government of India  
 राष्ट्रीय परीक्षण शाला (उ.क्ष.)  
**National Test House (NR), Ghaziabad**  
 कमला नेहरू नगर, गाज़ियाबाद, उत्तर प्रदेश – 201002  
 Kamlā Nehru Nagar, Ghaziabad, Uttar Pradesh - 201002



Section Report No. : 25CHE4DAN\_1

CUSTOMER SPEC SILT

## PART C. TEST RESULT

S.No.	Clause No Table No. Sl. No	Parameter - Method of test	Test Description	Min Limit	Max Limit	Unit	Result/ Observation
1	1	Loss of ignition	Loss of ignition	-	-	-	48.11 %. (At temperature 950 Degree C For 2 Hour)
2	2	Moisture Content	Moisture Content	-	-	-	40.31 % (At temperature 105 Degree C For 2 Hour )
3	3	Electrical Conductivity	Electrical Conductivity	-	-	-	988 $\mu$ S/cm (5 % Solution)
4	4	pH value	pH value	-	-	-	6.6 (5 % Solution)

**Sudhakar Jaiswal**  
 Lab Sc. Testing/Calibration Chemical (General, Standard,  
 Metal, Oil Fuel)

**BUDDH Prakash**  
 OIC Testing/Calibration Chemical (General, Standard,  
 Metal, Oil Fuel)  
 (Reviewed & Approved by)  
 Signed on: 11 Aug, 2025 13:45 PM

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Validity unknown  
 bprakash@ntb.gov.in  
 -(OIC  
 Testing/Calibration)



भारत सरकार Government of India  
 राष्ट्रीय परीक्षण शाला (उ.क्षे.)  
**National Test House (NR), Ghaziabad**  
 कमला नेहरू नगर, गाज़ियाबाद, उत्तर प्रदेश – 201002  
 Kamlia Nehru Nagar, Ghaziabad, Uttar Pradesh - 201002



Section Certificate No. : 25CHE4DAN\_1

CUSTOMER SPEC SILT

## Part D.

### REMARKS

No remarks can be offered due to the non-availability of specified limits or grades.

### Notes

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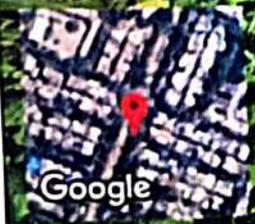
**BUDDH Prakash**  
**OIC Testing/Calibration Chemical (General, Standard, Metal, Oil Fuel)**  
 (Reviewed & Approved by)  
 Signed on: 11 Aug, 2025 13:45 PM

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Validity unknown  
 bprakash@nra.gov.in  
 -(OIC  
 Testing/Calibration)

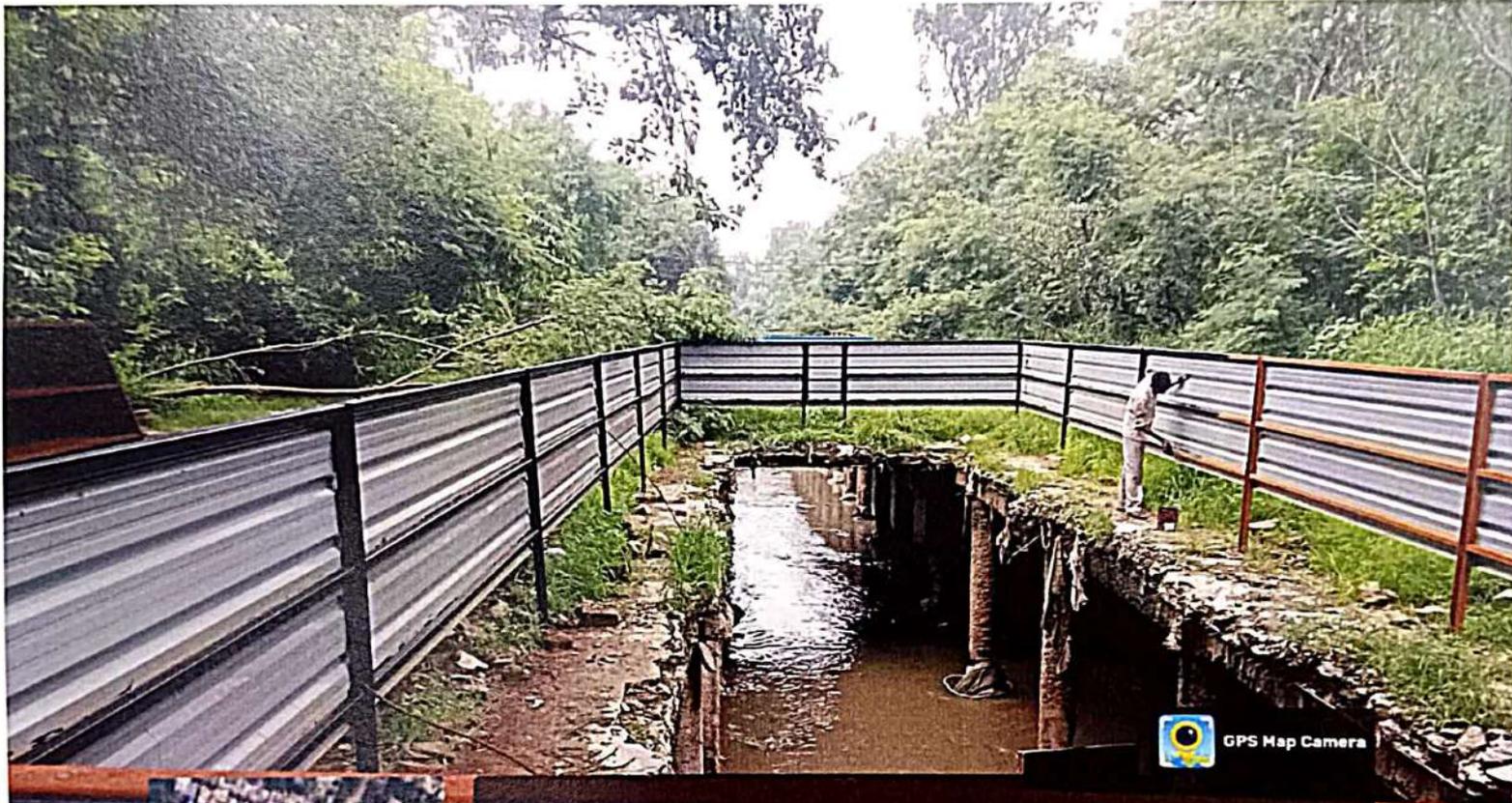


GPS Map Camera



**New Delhi, Delhi, India**  
H6fm+2r9, Varun Marg, Block D, Defence Colony, New Delhi,  
Delhi 110024, India  
Lat 28.572392° Long 77.23432°  
18/08/2025 11:07 AM GMT +05:30

Google



Google

**New Delhi, Delhi, India**

C-131, Chetna Marg, Block C, Defence Colony, New Delhi, Delhi  
110024, India

Lat 28.572933° Long 77.234538°  
17/08/2025 02:23 PM GMT +05:30

Annexure - D

